

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 57/99 in
OA 1074/97

13

New Delhi this the 25th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Sumner Safaiwala s/o
Sh. Masih, RMS,
Mathura Jn.
2. Vishnu Kumar, Chowkidar
s/o Behari Lal Chaturvedi,
RMS Mathura Jn.
3. Mehtab Singh Chaukidar
s/o Sh. Neksa RMS, Mathura Jn.
4. Vikram Singh Waterman
s/o Sh. Mehtab Singh,
RMS Mathura Jn.
5. Janardan Swaroop Farrash
s/o Sh. Bhagwat Swaroop,
RMS Mathura Jn.
6. Om Prakash Saini Mali
s/o Sh. Gyasi Ram, RMS Mathura
Jn.

... Petitioners

(By Advocate Shri D.P. Sharma)

Versus

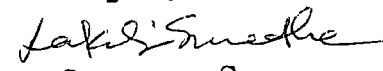
1. Shri P.K. Gopinath
Postmaster General,
Agra Region-Pratappura, Agra.
2. Shri R.D. Yadav
Supdt. Railway Mail Service
'X' Division, Civil Lines, Jhansi.

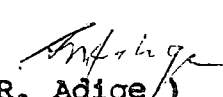
... Contemners.

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Sharma prays for and is allowed permission to withdraw the CP 57/99, which is accordingly dismissed as withdrawn. Notice issued to the alleged contemners are discharged.


(Smt. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Vice Chairman (A)

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